

F. No. J-11017/9/2021-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 9th December, 2021

ORDER

The President is pleased to terminate the term of **Shri R. V. Sreejith**, Central Government Counsel for High Court of Kerala with effect from 11.11.2021, consequently his name occurring in this Department's earlier Order No. J-11017/9/2021-Judicial dated 03.11.2021 in List-'B' at serial number 25, stands deleted.

2. Hindi version of this order will follow.



(R. K. Srivastava)

Joint Secretary & Legal Adviser

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. The Incharge, Branch Secretariat, Chennai.
3. The Asst. SGI, High Court of Kerala. Shri Manu S.
4. Shri R. V. Sreejith, Chamber No. 230, KHCAA-Golden Jubilee, Chamber Complex, High Court, Kochi-31.
5. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
6. Hindi Section, Department of Legal Affairs, for translation of this order.
7. Office/spare copies.



(D. Srinivas)

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